

BEFORE THE NATIONAL GREEN TRIBUNAL,  
EASTERN ZONE BENCH, KOKATA.

Original Application No.115 of 2024/EZ

IN THE MATTER OF:

Concern For Kolkata

-VS -

.....Applicant

State of west Bengal & Ors

.....Respondent

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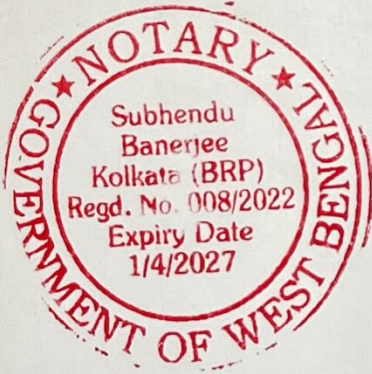
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*Paushali Banerjee*  
PAUSHALI BANERJEE

ADVOCATE

7A, KIRON SHANKAR ROY ROAD,

KOLKATA-700001



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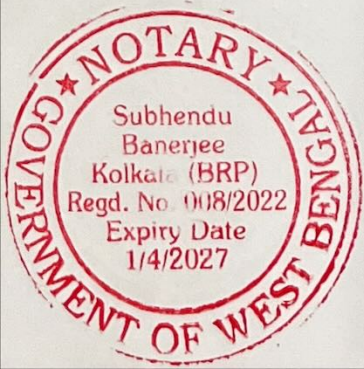
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**AFFIDAVIT ON BEHALF OF KOLKATA METROPOLITAN  
DEVELOPMENT AUTHORITY .**

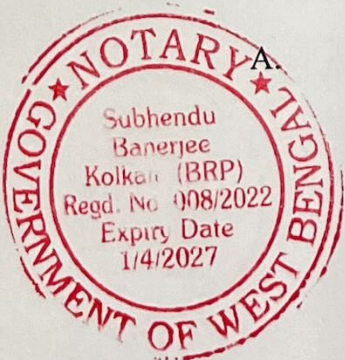
I, Dipto Roy Chowdhury , son of Late J.P. Roy Chowdhury, aged about 44 years, by occupation service, work for gain as Executive Engineer, Estate & Asset Management Sector, Kolkata Metropolitan Development Authority, having office at Unnayan Bhavan , Block-A, Sector- II, Salt Lake City, Kolkata-700-091, do hereby solemnly affirm and state as under:-

1. That I am the Executive Engineer , Estate & Asset Management Sector , Kolkata Metropolitan Development Authority . I am well



acquainted with the facts and circumstances of the case and I have been duly authorized to affirm this affidavit on behalf of the Kolkata Metropolitan Development Authority .

2. I submit that the answering respondent have complied with the orders of this Hon'ble Tribunal arising out of different matters before this Hon'ble Tribunal .
3. I submit that this Original Application is a letter Petition where the Applicant have prayed to take immediate action for dredging and desiltation of the Rabindra Sarobar lake.
4. I submit that one meeting of the Extended Expert Committee constituted by KMDA was held on 03/10/24 in presence of (I) Dr Kalyan Rudra, Chairman WBPCB, (ii) Smt. Nandini Ghosh, Secretary, KMDA, (iii) Dr Anirban Roy, Research Officer, WB Bio-Diversity Board, (iv) Advisor KMDA (v) Chief Engineer, E & AM Sector, KMDA, (vi) The Senior law Officer KMDA, (vii) Executive Engineer, BPPD-I E&AM Sector KMDA, (viii) Representative from clubs located within Rabindra Sarobar. Copy of the minutes of the meeting is annexed herewith and marked as Annexure



5. In the meeting of the expert committee held on 3/10/24 it was decided as follows

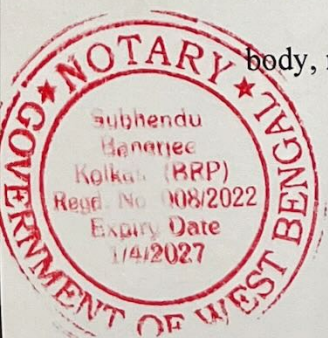
(I) Samples of sediments collected from the bed of the water body is to be tested,

(ii) DO & BOD of the Water Body to be tested at various layers.

(III) A Bathymetric survey requires to be conducted for which of water resources, Jadavpur university shall be approached and one request letter in this regard will be placed to them.

Upon the receipt of the said results, the Extended Expert Committee shall explore the requirements of dredging the silt so accumulated in the water body . If the dredging work is considered to be essential after assessment of all parameters, Hon'ble NGT shall be subsequently approached for mechanical dredging which involves petrol/diesel operated mechanical equipments. It is to be mentioned here that due to the depth of the water and other infrastructural issues , manual dredging may not be possible to be done in the lake.

6. The expert committee also decided several other measures for the upkeep of the water body including restriction on feeding of fishes in the water body, restrict public nuisance, surveillance through out the water body etc.



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## VERIFICATION

I, the deponent above named do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge which are derived from the relevant office records. No part of it is false and nothing material has been concealed there from.

Verified at Kolkata on this 28th November, 2024.

Identified by me  
 suspended in my  
 office  
*Ranabir Banerjee*  
 Advocate

*Dipto Roy Chowdhury*  
 Executive Engineer  
 BPPD-I/E & AM Sector  
 KMDA

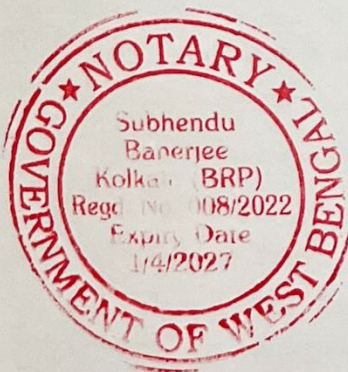
**DEPONENT**

Solemnly Affirmed and  
 Declared before me u/s  
 139 CPC and u/s 333BNSS 2023

*Banerjee*  
 Notary

Govt. of West Bengal

28.11.2024



**SUBHENDU BANERJEE**  
 Notary, Govt. of W.B.  
 Regd. No.-008/2022  
 Advocate High Court, Calcutt-

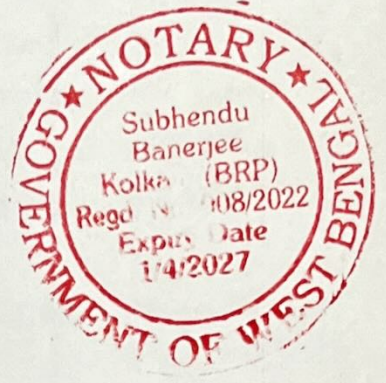
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Minutes of the meeting of Extended Expert Committee of Rabindra Sarobar held on 03.10.2024 at 12:00 Noon at the Conference Room, Paribesh Bhavan, WBPCB, Salt Lake, Kolkata, to discuss the matter related to the accumulation of sediments in the waterbody, dredging of the water body and other miscellaneous issues.

Members present:-

- i. Dr. Kalyan Rudra, Chairman, WBPCB.
- ii. Smt. Nandini Ghosh, IAS, Secretary, KMDA.
- iii. Dr. Anirban Roy, Research Officer, W.B. Bio-Diversity Board.
- iv. The Advisor, KMDA.
- v. The Chief Engineer, E&AM Sector, KMDA.
- vi. The Superintending Engineer, Construction Circle, E&AM, KMDA.
- vii. The Senior Law Officer, KMDA.
- viii. The Executive Engineer, BPPD-I, E&AM Sector, KMDA.
- ix. Representatives from Clubs located within Rabindra Sarobar.



Dr. Kalyan Rudra, Chairman, WBPCB presided over the meeting and detailed discussions were initiated relating to the continuous accumulation of sediments in the Rabindra Sarobar waterbody and to explore the possible mechanisms for addressing this problem.

The following decisions were taken in the meeting regarding the aforesaid matter:-

1. Samples of sediments collected from the bed of the Rabindra Sarobar waterbody is to be tested and examined for assessment of various parameters including Toxicity.
2. DO & BOD of the waterbody to be tested at various layers. Both the above mentioned tests in Sl no. 1 & 2 are to be conducted by WBPCB for which a request letter is to be initiated from the end of KMDA.
3. A Bathymetric survey requires to be conducted for which School of Water Resources, Jadavpur University shall be approached and one request letter in this regard will be placed to them.

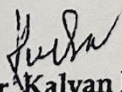
Upon the receipt of the test results, the Extended Expert Committee shall explore the requirements of dredging of the silt so accumulated in the waterbody. If the dredging work is considered to be essential after assessment of all parameters, Hon'ble NGT may be subsequently approached for mechanical dredging which involves petrol/diesel operated mechanical equipments. It is to be mentioned here that due to the depth of the water and other infrastructural issues, manual dredging may not be possible to be done in the Lake.

Some other miscellaneous issues related to the Rabindra Sarobar premises were also discussed and decisions were taken which are as follows:-

- The committee was appraised regarding the arrangements taken up by KMDA for the forthcoming Chhat Puja.
- A meeting of the Sub Committee of Rabindra Sarobar related to Bio-Diversity, flora and fauna shall be scheduled after Puja as per availability of the members to discuss various afforestation proposals that have been received time to time by KMDA from various organizations.

- The matter regarding installation of Waste Compactor Machine at Safari Park Premises within Rabindra Sarobar has been proposed and verbally consented.
- Fencing work is required for the existing medicinal plant garden within Rabindra Sarobar and for proper maintenance of the garden, deployment of a specialized Mali may be considered if possible.
- It has been decided that feeding of animals and fishes shall be strictly prohibited inside the Rabindra Sarobar premises and notices shall be put up in conspicuous places and in different locations inside Rabindra Sarobar likewise.
- Notices shall be put up to restrict Public nuisance at the periphery of the Rabindra Sarobar premises mainly along the Baroj Road side.
- Kolkata Police shall again be approached with the proposal for installation of CCTVs throughout the Rabindra Sarobar premises for better surveillance.
- The proposal for inclusion of representative from Fisheries Department, GoWB and Botany Department, Calcutta University into the Extended Expert Committee of Rabindra Sarobar was placed before the committee which was agreed upon by all members. The inclusion of the Fisheries Department will help us in sorting out the underlying causes of occasional fish death in the Lake.
- Proposal for requirement of Female Security Personnel at the Rabindra Sarobar for better checking and monitoring over the female visitors was placed before the committee which was accepted by all the members.
- Letter to be issued to the Clubs within Rabindra Sarobar regarding strict compliance to the SOP in connection with the Rowing activities along with a reminder regarding prohibition of disposal of all kinds of food wastes into the Waterbody.
- A meeting with the clubs is to be scheduled at Rabindra Sarobar after Durga Puja to discuss other related issues.

As there was no other points to discuss, the meeting ended with vote of thanks to and from the chair.

  
Dr. Kalyan Rudra  
Chairman, WBPCB

Dated:- 22.10.2024.

Memo no. 12 /1(8)/DG/E&AM/KMDA/F-06

Copy forwarded for information to :-

1. The Secretary, KMDA.
2. Dr. Anirban Roy, Research Officer, W.B. Bio-Diversity Board.
3. The Advisor, KMDA.
4. The Chief Engineer, E&AM Sector, KMDA.
5. The Superintending Engineer, Construction Circle, E&AM, KMDA.
6. The Senior Law Officer, KMDA.
7. The Executive Engineer, BPPD-I, E&AM Sector, KMDA.
8. Representatives from Clubs located within Rabindra Sarobar.

